

[Dr. V. K. R. V. RAO]

Merchant Shipping Act, 1958. [Placed in Library. See No. LT-1755/67].

NAVAL CEREMONIAL CONDITIONS OF SERVICE
AND MISELLANEOUS (FIFTH AMENDMENT)
REGULATIONS

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : I beg to lay on the Table a copy of the Naval Ceremonial Conditions of Service and Miscellaneous (Fifth Amendment) Regulations 1967, published in Notification No. S. R. O. 25-E in Gazette of India dated the 16th November, 1967, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-1756/67].

NOTIFICATIONS UNDER ALL INDIA SERVICES
ACT, ETC.

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
VIDYA CHARAN SHUKLA) : I beg to
lay on the Table—

(1) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(i) G. S. R. 1547 published in Gazette of India dated the 21st October, 1967, making certain amendment to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.

(ii) G. S. R. 1548 published in Gazette of India dated the 21st October, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(iii) The All India Services (Study Leave) Amendment Regulations, 1967, published in Notification No. G.S.R. 1595 in Gazette of India dated the 28th October, 1967.

(iv) G. S. R. 1597 published in Gazette of India dated the 28th October, 1967, making certain amendments to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.

(v) The Indian Administrative Service (Appointment by Promotion) Fifteenth Amendment Regulations, 1967,

Published in Notification No. G.S.R. 1682 in Gazette of India dated the 11th November, 1967.

[Placed in Library. See No. LT-1757/67].

(2) A copy of Notification No. G. S. R. 1720 published in Gazette of India dated the 18th November, 1967 making certain amendment to the Schedule to the Police-Force (Restriction of Rights) Act, 1966, under sub-section (2) of section 5 of the said Act. [Placed in Library. See No. LT-1758/67].

12.42 hrs.

DEMANDS FOR SUPPLEMENTARY
GRANTS (GENERAL), 1967-68

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. C.
PANT) : Sir, on behalf of Shri Morarji
Desai, I beg to present a statement showing
Supplementary Demands for Grants in respect
of Budget (General) for 1967-68.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the
following message received from the Secretary
of Rajya Sabha :—

“In accordance with the provisions of
sub-rule (6) of rule 186 of the Rules of
Procedure and Conduct of Business in the
Rajya Sabha, I am directed to return
herewith the Cotton Fabrics (Additional
Excise Duty) (Repeal) Bill, 1967, which
was passed by the Lok Sabha at its sitting
held on the 14th November, 1967, and
transmitted to the Rajya Sabha for its
recommendations and to state that this
House has no recommendations to make
to the Lok Sabha in regard to the said
Bill.”

12.43 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIFTEENTH REPORT

SHRI KHADILKAR (Khed) : I beg to
present the Fifteenth Report of the Committee
on Private Members' Bills and Resolutions.

SHRI S. M. BANERJEE : Sir, I do not
want to raise any controversial issue; since
you have rejected the Adjournment Motion,